

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:88
ANSWERED ON:05.12.2013
PASSENGER SAFETY
Maharaj Shri Satpal

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have formulated any scheme for the safety of train passengers from naxalites/maoists and persons staging dharnas and demonstrations;
- (b) if so, the details thereof and the amount sanctioned for the implementation of this scheme; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 88 BY SHRI SATPAL MAHARAJ TO BE ANSWERED IN LOK SABHA ON 05.12.2013 REGARDING PASSENGER SAFETY.

(a): Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) supplements the efforts of GRP/ Police by augmenting security arrangements in naxal affected areas by way of increasing the strength of train escorting parties in important trains and deploying staff for access control duties at important and sensitive stations. The train escort parties in naxalites/maoists affected areas are equipped with sophisticated weapons, sufficient ammunition, bullet proof jackets, walkie-talkies, dragon search lights, etc.

Prior intelligence inputs on dharnas and demonstrations are collected and elaborate security arrangements are made in coordination with GRP/Local Police and Civil Authorities to prevent any untoward incident. Regular co-ordination is being maintained with the State Governments concerned and intelligence inputs are shared with Intelligence Bureau, Government Railway Police and Local Police from time to time.

(b): There is no separate amount sanctioned for such measures/ scheme. However, Integrated Security System (ISS) consisting of four broad areas viz. Internet Protocol based CCTV Surveillance System, Access Control, Personal and Baggage Screening System and Bomb Detection and Disposal System has been approved for 202 stations at an approved cost of Rs. 353 crores under Works Programme of the Railways. This includes railway stations in naxal affected areas as well.

(c): Does not arise.